

**GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2595
TO BE ANSWERED ON 27/12/2018**

Investigations by CPCB and CGWB

2595. SHRI K.R.P. PRABAKARAN:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether unacceptable amount of Chromium and other pollutants known for causing cancer are found in the ground water of some villages in the country according to the investigations conducted by the Central Pollution Control Board (CPCB) and Central Ground Water Board (CGWB);
- (b) if so, the measures taken by the Government to provide interim facility for safe drinking water in these areas until the issue of contamination is resolved; and
- (c) whether there is any mechanism in place to compensate the people who have incurred health issues by consuming the contaminated water in these areas and if so, the details thereof?

**ANSWER
MINISTER OF STATE
IN THE MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) : Central Ground Water Board (CGWB) has informed this Ministry that, they have carried out water quality studies in 88 industrial clusters identified by Central Pollution Control Board (CPCB) and found that in some cases Chromium level in water is beyond the norms prescribed by Bureau of Indian Standards (BIS). As reported by Central Pollution Control Board (CPCB), Chromium levels exceeded the acceptable limit for drinking water as per the standards set by the Bureau of Indian Standards (BIS).
- (b) & (c) :Rural drinking water supply is a State subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored scheme National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, design, approve, execute, operate & maintain the schemes for providing safe drinking water to rural population including provision of interim facilities. Under NRDWP, States can prioritize the efforts to provide safe drinking water in areas affected by water quality including Chromium.
